

(ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—3358/82].

(2) (i) A copy of the Merchant Shipping (Construction and Survey of Passenger Ships) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 446(E) in Gazette of India dated the 21st July, 1981, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT—3359/82].

(3) A copy of the Annual Report (Hindi and English versions) of the Shipping Development Fund Committee for the year 1980-81 along with the Audited Accounts, under sub-section (6) of section 16 of the Merchant Shipping Act, 1958.

[Placed in Library. See No. LT—3360/82].

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT AND A STATEMENT *re* ANDAMAN AND NICOBAR ISLANDS FOREST AND PLANTATION DEVELOPMENT CORPORATION FOR 1980-81

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): I beg to lay on the Table:

(1) A copy of the Wheat Roller Flour Mills (Licensing and Control) Amendment Order, 1982 (Hindi and English versions) published in Notification No. G.S.R. 50(E) in Gazette of India dated the 6th February, 1982, under sub-section (6) of section 3 of the Essential Commodi-

ties Act, 1955. [Placed in Library. See No. LT—3361/82].

(2) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation, Port Blair, for the year 1980-81 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT—3362/82]

ANNUAL REPORT OF AND REVIEW ON BOARD OF APPRENTICESHIP TRAINING (SOUTHERN REGION), MADRAS, FOR 1980-81

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1980-81 along with the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1980-81.

[Placed in Library. See No. LT—3363/82].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Executive Committee of the Trustees of the Victoria Memorial Hall, Calcutta, for the year 1980-81 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Victoria Memorial Hall, Calcutta, for the year 1980-81.

[Placed in Library. See No. LT—3364/82].

(3) (i) A copy of the Annual Report (Hindi and English versions)